

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 113 OF 2015 &
IA NOS. 183, 184, 185 & 186 OF 2015

Dated: 23rd August 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)

In the matter of:

Niko Resources Ltd. Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Abhas Kumar Singh
Mr. Somiran Sharma
Mr. K. R. Sasiprabhu
Mr. Aditya Shandilya

Counsel for the Respondent(s) : Mr. Rajinder Kaul
Mr. Sumit Kishore for R-1

Mr. Piyush Joshi
Ms. Sumiti Yadava Aditi for R-2

ORDER

At the request of the learned counsel for the Respondents, a week's time is granted to file additional documents with advance copy to the other side. Reply, if any, on additional documents may be filed within a week thereafter by the Appellant.

List the matter for hearing on **7-9-2018**.

(B. N. Talukdar)
Technical Member (P&NG)

tpd/vg

(Justice Manjula Chellur)
Chairperson